

question of setting up of a refinery either with the Assam Oil Company or with anyone else as it is still premature. It is, however, open to the Assam Oil Company or to any one else to make any proposal to us for the refining of Crude Oil of Assam.

**Shri Debendra Nath Sarma :** May I know whether the hon. Minister would give an assurance that the refinery will be established in Assam alone and where-else and that crude oil will not be transported from Assam to outside places.

**Shri K. D. Malaviya :** I regret very much that at this premature stage Government cannot give any assurance wanted by the hon. Member. However, I would like to assure the hon. Member that it is the desire of the Government to have the refinery in Assam, if it is at all possible on grounds of economics and technology.

**Shri T. B. Vittal Rao :** May I know whether the proposal submitted by the Assam Oil Company to have a refinery at Calcutta also contains a proposal to lay a pipe-line of 690 miles from Digboi to Calcutta ?

**Shri K. D. Malaviya :** As I said, we have not yet considered any such proposal to bring crude oil from Assam to Calcutta.

**Shrimati Renu Chakravartty :** May I know whether the Government are contemplating setting up of refineries themselves and not accepting the proposal of the Assam Oil Company to have a refinery under their agency ?

**Shri K. D. Malaviya :** We have not yet accepted any proposal of the Assam Oil Company to include its refinery in their agreement which is now being discussed or being considered and the question of having the refinery under State control is also being considered.

**Shri N. B. Chowdhury :** May I know whether fabulous profits which are being made by the refineries that have already been established will be taken

into consideration while considering the agreement with the Assam Oil Company ?

**Shri K. D. Malaviya :** Surely, Sir, all such questions will be considered at the appropriate time.

**Shri Debendra Nath Sarma :** May I know whether it will be possible for the Government to fix Digboi as the port while fixing the price of petrol, as Digboi has its own refinery there ?

**Shri K. D. Malaviya :** The question of fixation of price of oil is a very intricate one and cannot be considered in an isolated way. So far as the Assam oil is concerned it will have to be considered on the general background of the oil that we produce and the oil that we import. You know we have to import oil from outside.

#### WRITTEN ANSWERS TO QUESTIONS

##### CASH DOLES TO DISPLACED PERSONS

\*2672. **Shri Ramananda Das :** Will the Minister of Rehabilitation be pleased to state :

(a) the reasons for which cash doles and other assistance to refugees of Transit Camps are stopped ;

(b) the rules under which the refugees of Transit Camps are to report to the Superintendent of the Transit Camp twice or thrice daily and the punishment for not complying with this order ; and

(c) the number of refugees in different Transit Camps in West Bengal whose cash doles and other assistances are stopped ?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna) :** (a) Cash doles are stopped only in cases of indiscipline.

(b) There are no such rules; physical verification of inmates is, however, made weekly or fortnightly by the camp authorities.

(c) At present there is only one such case in Jeerut camp.

## FOREIGN FIRMS

\*2677. { Pandit S. C. Mishra :  
Shri Rishang Keishing :  
Shri Mushar :

Will the Minister of Commerce and Industry be pleased to state :

(a) whether many of the Foreign Firms and Managing Agencies in India are still incorporating foreign employees on fabulous emoluments and are not utilising the services of Indians having same qualifications ;

(b) whether Indians of equal qualifications are drawing very much lower emoluments than their foreign counterparts ; and

(c) whether it is proposed to stop this discrimination ?

**The Minister of Commerce (Shri Karmarkar) :** (a) to (c) Government are interested in the progressive Indianisation of key posts in foreign firms. Statistics collected by Government in this regard show that the percentage of Indians drawing Rs. 3,000 and above has been increasing.

## LOCAL DEVELOPMENT PROJECTS

\*2681. **Shri K. K. Basu :** Will the Minister of Planning be pleased to state :

(a) total amount sanctioned and spent on Local Development Projects during the last three financial years in West Bengal with special reference to Midnapur and 24 Parganas ;

(b) the amount spent on sub-divisions of Ghatal, Diamond Harbour and 24 Parganas Sadar ; and

(c) the amount that was asked for by the Districts or the Sub-divisions ?

**The Deputy Minister of Planning (Shri S. N. Mishra) :** (a) to (c) The hon. Member presumably refers to the Local Development Works Programme which was inaugurated in 1953-54. Against a total Central grant of Rs. 82,700 lakhs released to the Government of West Bengal for that programme during the last three years, a total utilization of Rs. 61,628 lakhs has been reported by the State Government in 1953-54, 1954-55 and during the first three quarters of the year

1955-56. Details of expenditure by districts and sub-divisions are being collected from the State Government and will be laid on the Table of the House.

## I. N. A. MEMORIAL, SINGAPORE

\*2682. **Shri Kamath :** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1437 on the 14th April, 1956 and state :

(a) whether Government have approached the Chief Minister of Singapore with a request for reconstruction of the I. N. A. Memorial at Singapore ;

(b) if so, the progress made so far ; and

(c) if not, where the matter rests ?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda) :** (a) No, Sir.

(b) and (c) Necessary information is being obtained before approaching the authorities concerned in Singapore.

## NEW ENGINEERING COLLEGES

\*2683. **Dr. Rama Rao :** Will the Minister of Planning be pleased to state the steps that are being taken to open new Engineering Colleges and Technical Institutes to meet the serious shortage of qualified staff for the envisaged Industrial and Developmental projects ?

**The Deputy Minister of Planning (Shri S. N. Mishra) :** The recommendations made in his regard by the Engineering Personnel Committee are under consideration.

## DIVERSION OF TUNGABHADRA WATERS

\*2684. **Shri Eswara Reddi :** Will the Minister of Irrigation and Power be pleased to state :

(a) the nature of the dispute, over the diversion of Tungabhadra waters into the proposed high-level channel, between Andhra and Mysore Governments ; and